

TICKETLESS TRAVELLING

788. Shri Bheekha Bhai: Will the Minister of Railways be pleased to state:

(a) the number of ticketless travellers detected in the year 1952 on the Western Railway;

(b) the amount realised as fines or otherwise; and

(c) whether the number has exceeded or diminished in comparison with the years 1950 and 1951?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) 11,01,611.

(b) The amount realised as fines is Rs. 1,23,155. The amounts realised as fares and penalty are Rs. 24,36,925 and Rs. 4,17,133 respectively.

(c) There has been a steady increase in the number of passengers detected travelling without tickets over that in 1950 and 1951.

I.C.A.R. (RESEARCHES)

789. Shri B. K. Das: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any large-scale effort was made during the year 1952 to put into extensive operation the results of researches carried out under the auspices of the I.C.A.R.;

(b) if so, what are the details of such activities; and

(c) whether any special grant was made for the purpose?

The Minister of Food and Agriculture (Shri Kidwai): (a) The I.C.A.R. finances research schemes in conjunction with State Governments who share the expenditure. It is the responsibility of the State Governments to exploit the results of research schemes of practical application. The extent to which the State Governments made efforts in this direction during 1952 has not yet been reported to the Council

(b) Does not arise.

(c) No.

GRANTS TO MADHYA PRADESH GOVERNMENT

790. Shri Jasani: (a) Will the Minister of Food and Agriculture be pleased to state what money was allocated to Madhya Pradesh Government by way of loan or otherwise for the period of three years ending with 31st March, 1952 for various schemes of 'Grow More Food' campaign?

(b) What amount was actually drawn by the Madhya Pradesh Government during the same period and for what purposes?

(c) What amount was spent by the Madhya Pradesh Government from the amount drawn and how much unspent money was surrendered to the Central Government?

The Minister of Food and Agriculture (Shri Kidwai): (a)—

(Rs. in lakhs)

	Loan	Grant	
		G.M.F. Fund	Food Bonu Fund
1949-50	125.00	31.86	5.31
1950-51	241.92	0.68	63.36
1951-52	78.15	10.72	..

(b) The entire amount of loan sanctioned was drawn in connection with the schemes detailed in the statement placed on the Table. As regards grants, these are adjustable by the respective Accountant General/Comptroller on the basis of actual expenditure incurred.

(c) Amount spent against the loans drawn and grants sanctioned, is given below:—

(Rs. in lakhs)

	Loan	Grant
1949-50	73.88	11.53
1950-51	84.62	21.81
1951-52	69.36	10.58

The unspent balances out of loans were not surrendered to the Government of India but were carried forward by the State and utilised in subsequent years. Instructions have been issued during 1952-53 that all such unutilised amounts should be refunded to the Government of India immediately and the Madhya Pradesh Government are observing this procedure from the current year. In the case of grants, unutilised amounts automatically lapse to the Central Government.